

associated with the operation of the Schemes. At a meeting which the Labour Secretary had on October 27, 1966, with the representatives of the Oil Companies, the Companies claimed that the procedure now adopted by them substantially meets the Committee's recommendations. The matter is under further examination.

**TOKEN STRIKE BY GOVERNMENT EMPLOYEES**

351. SHRI NIREN GHOSH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the call of the Confederation of the Central Government Employees for one day token strike in the second week of November;

(b) if so, what is the purpose of this call; and

(c) the steps taken by Government to meet the demands of the employees?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA):** (a) Yes, Sir.

(b) The purpose of the proposed action is reported to be to focus the attention of the Government on the demand of the Confederation for neutralisation of rise in the cost of living and evolution of a fair Dearness Allowance formula.

(c) On the basis of the recommendations of the Gajendragadkar Commission, Government have sanctioned increase in Dearness Allowance to the Central Government Employees, drawing pay less than Rs. 1000 per month and the increased rates take effect from 1st December, 1965. A further increase has also been sanctioned with effect from 1st August, 1966 in accordance with the recommendations of the Commission. The larger issue of evolving a formula for the grant of Dearness Allowance and other steps

for assisting Government employees to face the rise in the cost of living in the future is one of the terms referred to the Gajendragadkar Commission, whose further report is awaited

**SEMINAR ON WOMEN'S EDUCATION AND COMMUNITY DEVELOPMENT**

352. SHRIMATI TARA RAMCHANDRA SATHE: Will the Minister of EDUCATION be pleased to state what is the Government's reaction to the various recommendations made at the International Seminar on Women's Education and Community Development, held in September, 1966?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (DR. SHRIMATI T. S. SOUNDARAM RAMACHANDRAN):** The International Seminar on Women's Education and Community Development, held in September 1966 only discussed certain problems of mutual interest to find a common approach to their solutions. The Seminar made no specific recommendations. The question, therefore, of Government's reaction to the recommendations does not arise.

**DEMANDS OF THE ALL INDIA TEACHERS' FEDERATION**

353. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a deputation of the All India Teachers' Federation called on the Deputy Minister of Education on the 17th September, 1966 and submitted a memorandum demanding better pay scales and service conditions;

(b) what other demands were made in the memorandum; and

(c) the action taken thereon?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR):** (a) Yes, Sir.

(b) and (c) The demands relate essentially to the improvement of